

Governments have been asked to set up dedicated and well-equipped Cell under senior level supervision to comprehensively monitor and deal with organized crimes including FICN, and also specifically designate a nodal officer to coordinate activities relating to FICNs. The States have also been asked to set up a Committee headed by the DGP of the State with GM/DGM of RBI, senior officers of SIB, Intelligence Branch of State Police, CID of State Police, etc. as members.

Further, the offences under IPC, relating to counterfeit currency have been included in the schedule to the National Investigation Agency Act, thereby empowering the National Investigation Agency to investigate and prosecute such offences.

Denotifying of SEZs

*171. SHRI O.T. LEPCHA:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that certain developers have asked the Government to denotify the Special Economic Zones (SEZs) developed by them;

(b) if so, the details thereof;

(c) whether Government has taken the decision to denotify the SEZs; if so, what are the revenue implications for Government;

(d) whether the developers of the SEZs have to pay any security or penalty in lieu of revenue loss for denotifying the SEZs; and

(e) if so, the details thereof?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA) : (a) Yes, Sir.

(b) and (c) Requests for de-notification have been received from seven developers out of which six have been approved by the Board of Approval for SEZs subject to confirmation from concerned authorities that all the fiscal benefits if availed by them are refunded.

(d) and (e) The denotification has been allowed subject to refund of fiscal benefits availed by the Developers.

Request to hike customs duty on palmolein and palm oil

*172. PROF. P. J. KURIEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Palmolein and Palm oil are imported at zero duty;

(b) if so, the reasons therefor;

(c) whether Government of Kerala has requested to hike the duty in order to save coconut growers from crash of price of coconut; and

(d) if so, details and Government's reaction thereto?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA):
(a) and (b) Yes, Sir. Crude palm oil and crude Palmolein are allowed to be imported at 'Zero'